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Title: Introduction of the Constitution (Amendment) Bill, 2016 (Amendment of the Seventh Schedule).

SHRI ANURAG SINGH THAKUR (HAMIRPUR): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

**माननीय सभापति :** प्रश्न यह है ः

"कि भारत के संविधान का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाए।"

प्रस्ताव स्वीकृत हुआ।

SHRI ANURAG SINGH THAKUR : I introduce the Bill.

HON. CHAIRPERSON : Shri Prahlad Singh Patel – not present.

Shri Prahlad Venkatesh Joshi – not present.